

Annexure-4

Name of the Corporate Debtor: Muktar Minerals Private Limited; Date of Commencement of CIRP: 5th May, 2021; List of Creditors as on: 27th September, 2021

Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)

| Sl No. | Name of Creditor | Identification No. | Date of Claim received | | Details of Claims Admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of Claim under Verification | Remarks, if any | |
|--------|--------------------------------|------------------------|------------------------|-------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--------------------------|
| | | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC |
| 1 | SREI Equipment Finance Limited | U70101WB2006PLC109898 | 27-05-2021 | 2,05,14,65,622.00 | 2,05,14,65,622.00 | Unsecured | - | | No | 51.92% | 0 | 0 | - | 0 | |
| 2 | Union Bank of India | IFSC Code: UBIN0901423 | 30-05-2021 | 3,74,45,790.62 | 3,74,45,790.62 | Unsecured | - | | No | 0.95% | 0 | 0 | - | 0 | |
| TOTAL | | | | 2,08,89,11,412.62 | 2,08,89,11,412.62 | | - | - | | 52.87% | | | | | |

1 SREI EQUIPMENT FINANCE LIMITED

Muktar Minerals Private Limited has given Corporate Guarantee in M/s. XEC Blue Metals Private Limited

2 UNION BANK OF INDIA

Muktar Minerals Private Limited has given Corporate Guarantee in M/s. Muktar Infrastructure India Private Limited,

Note:One of the property in the name of Muktar Minerals Pvt Ltd, was taken on lease by Muktar Infrastructure India Private Limited for a period of 25 years with monthly lease rent of INR. 75,000/- wherein the leasehold right was mortgaged with UBI. Description of property: All that part and parcel of the property consisting of lease hold Rights of Plot of 9000 Sqm , in survey no 120/1 Total area of Plot 19218 Sq Ntrs in the property known as ORNIGALLE or ORMIGALEM at Sao Jose De Areal , with in Jurisdiction of Village Panchayat of Sao Jose De Areal Taluka and Sub District of Salcete South Goa, described in Land Registration office of Margao under No 5328 at pages 197 of Book no 21 Old series and enrolled in Taluka revenue office under Matríz No 28. VALUED AT RS 52463000/- as per valuation dated 13/03/2020. By EBS Kossambe.

PROPERTY BOUNDED BY

East: Paddy field of comunidade of Curtorim

West: Remaining Part of Plot A

North: By plot B

South: Road